

**FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TRULY CREATIVE DEVELOPERS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of corporate debtor	Truly Creative Developers Private Limited
2. Date of incorporation of corporate debtor	12/01/1996
3. Authority Under which corporate debtor is incorporated / Registered	Registrar of Companies - Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U701001MH1996PTC096241
5. Address of the Registered Office and Principal Office (if any) of corporate debtor	Registered Office: 66 Rajendra Nagar Dattapada Road Borivali east Mumbai MH 400066 IN
6. Insolvency commencement date in respect of corporate debtor	Date of Order: 11.11.2022 Date of Intimation to IRP: 11.11.2022
7. Estimated date of closure of insolvency resolution process	11/05/2023 180 days starting from the date of commencement of Corporate Insolvency Resolution Process
8. Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	Mr. Rajan Garg IBBI/PA-001/IP-P-02397/2021-2022/13624
9. Address and e-mail of the Interim Resolution Professional, as registered with the Board	Address: Flat No. 202, Wing B, 2nd Floor, Satal Twins, Block Purjabwadi, Sion Trombay Road, Deonar, Mumbai Suburban, Maharashtra, 400088 Email: fcarajangarg@gmail.com
10. Address and e-mail to be used for correspondence with the Interim Resolution Professional	Address: Suite No. 05, 8th Floor, 207, Embassy Centre, Jammalal Bajaj Marg, Nariman Point, Mumbai-400021, Maharashtra, India Email: trulycreative.sipl@gmail.com
11. Last date for submission of claims	25/11/2022
12. Classes of creditors, if any, under clause (b) of sub-section (6a) of section 21, ascertained by the Interim Resolution Professional	Not Applicable as per information available with IRP
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable as per information available with IRP
14. (a) Relevant Forms and (b) Details of authorized representatives are available:	ajWeb Link: https://www.ibbi.gov.in/home/downloads Address: Suite No. 05, 8th Floor, 207, Embassy Centre, Jammalal Bajaj Marg, Nariman Point, Mumbai-400021, Maharashtra, India Email: trulycreative.sipl@gmail.com

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of the corporate insolvency resolution process of M/s. Truly Creative Developers Private Limited on 11/11/2022.

The creditors of M/s. Truly Creative Developers Private Limited are hereby called upon to submit their claims with proof on or before 25/11/2022 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA- Not Applicable as per information available with IRP.

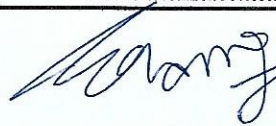
Submission of false or misleading proofs of claim shall attract penalties.

Sd/-

CA RAJAN GARG

Date and Place: 14/11/2022, Mumbai

Interim Resolution Professional




FORM A PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE CREDITORS OF (M/S. MY OWN ECO ENERGY PRIVATE LIMITED)

RELEVANT PARTICULARS

1. Name of the Company: M/S. MY OWN ECO ENERGY PRIVATE LIMITED
 2. Date of Incorporation: 20/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

RELEVANT PARTICULARS

1. Name of the Company: M/S. MY OWN ECO ENERGY PRIVATE LIMITED
 2. Date of Incorporation: 20/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

FORM B PUBLIC ANNOUNCEMENT

FOR THE ATTENTION OF THE CREDITORS OF (M/S. MY OWN ECO ENERGY PRIVATE LIMITED)

RELEVANT PARTICULARS

1. Name of the Company: M/S. MY OWN ECO ENERGY PRIVATE LIMITED
 2. Date of Incorporation: 20/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

RELEVANT PARTICULARS

1. Name of the Company: M/S. MY OWN ECO ENERGY PRIVATE LIMITED
 2. Date of Incorporation: 20/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

FORM C INVITATION FOR EXPRESSION OF INTEREST FOR BALANCE SHEET & MULTIRATING PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of the Company: BALANCE SHEET & MULTIRATING PRIVATE LIMITED
 2. Date of Incorporation: 15/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

RELEVANT PARTICULARS

1. Name of the Company: BALANCE SHEET & MULTIRATING PRIVATE LIMITED
 2. Date of Incorporation: 15/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

TRULY CREATIVE DEVELOPERS PVT. LTD.

RELEVANT PARTICULARS

1. Name of the Company: TRULY CREATIVE DEVELOPERS PVT. LTD.
 2. Date of Incorporation: 15/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

RELEVANT PARTICULARS

1. Name of the Company: TRULY CREATIVE DEVELOPERS PVT. LTD.
 2. Date of Incorporation: 15/07/2017
 3. Registered Office: Plot No. 10, Sector 10, Gurgaon, Haryana
 4. Nature of Business: Manufacturing of solar panels
 5. Financial Statement: Balance Sheet as on 31/03/2022

YES BANK LIMITED

Registered Office: Yes Bank House, Western Express Highway, Colaba (E), Mumbai - 400 005

SALE NOTICE UNDER SARFASSI ACT, 2002

Under rule 4(5) read with Rule 9(1) of Sarfaesi Rules

Sr. No.	Loan No. / Name of Borrower / Guarantor(s) / Security provided	Outstanding Due to be recovered	Description of Property	Return Price & BID (IN Rs.)	Demanded Notice Date / Resale Date
1.	Loan No. AFH001004372323 1. Abhinav Anjan Arjun (Borrower & Mortgagee) 2. Mrs. Manika Abhinav Arjun (Co-Borrower & Mortgagee)	Rs. 19,99,984.10 (Rupees Nineteen Lakh Ninety One Thousand Eight Hundred Eighty Four Rupees Only)	Flat No. 202, 2nd Floor, A Wing, Space Siddhivinayak Apt. Bldg. Naga, Survey No. 209, Vile Parle East, Mumbai - 400 017	Rs. 16,69,000.00 Rs. 1,69,900.00 (Physical)	17-09-2021 21-09-2021
2.	Loan No. AFH001004742737 1. Arjun Singh (Borrower & Mortgagee) 2. Gulshan Khushnood Khan (Borrower & Mortgagee)	Rs. 17,69,315.00 (Rupees Seventeen Lakh Sixty Nine Thousand Three Hundred Fifteen Rupees Only)	Flat No. G1, Ground Floor, Bldg No. C1, Hand Apt. Karak Residences, Chandrahari Ground Floor, Plot No. 10, Vile Parle East, Mumbai - 400 017	Rs. 17,65,000.00 Rs. 1,70,500.00 (Physical)	03-08-2021 04-09-2021
3.	Loan No. AFH001004652533 1. Ajaykumar B. (Borrower & Mortgagee) 2. Veena K. (Borrower & Mortgagee)	Rs. 11,26,265.04 (Rupees Eleven Lakh Two Hundred Sixty Five Rupees Only)	All the power and interest of Residential Flat No. 202, 2nd Floor, A Wing, Space Siddhivinayak Apt. Bldg. Naga, Survey No. 209, Vile Parle East, Mumbai - 400 017	Rs. 13,89,000.00 Rs. 1,33,000.00 (Physical)	03-08-2021 11-07-2021
4.	Loan No. AFH001004339294 1. Amit Wadia (Borrower & Mortgagee) 2. Anil Wadia (Borrower & Mortgagee)	Rs. 22,24,511.38 (Rupees Twenty Two Lakh Twenty Four Thousand Five Hundred and Eleven Rupees Only)	Flat No. D 100, 2nd Floor, A Wing, Space Siddhivinayak Apt. Bldg. Naga, Survey No. 209, Vile Parle East, Mumbai - 400 017	Rs. 24,65,000.00 Rs. 2,44,000.00 (Physical)	03-09-2021 16-09-2021
5.	Loan No. AFH001004283348 1. Bhupendra Ramdas Chavan (Borrower & Mortgagee) 2. Prachi Bhupendra Chavan (Borrower & Mortgagee)	Rs. 20,03,234.23 (Rupees Twenty Lakh Three Hundred Thirty Four Rupees Only)	Flat No. 102, 4th Floor, Chandrahari Apartment, Vile Parle East, Mumbai - 400 017	Rs. 24,19,000.00 Rs. 2,41,000.00 (Physical)	23-06-2021 23-06-2021
6.	Loan No. AFH001004283348 1. Devanand Maheshwar (Borrower & Mortgagee) 2. Gayatri Devi Maheshwar (Borrower & Mortgagee)	Rs. 16,72,745.30 (Rupees Sixteen Lakh Seven Thousand Seven Hundred and Forty Five Rupees Only)	Flat No. 104, 4th Floor, Chandrahari Apartment, Vile Parle East, Mumbai - 400 017	Rs. 16,12,000.00 Rs. 1,51,000.00 (Physical)	03-05-2021 05-08-2021
7.	Loan No. AFH001004410020 1. Farid Feroz (Borrower & Mortgagee) 2. Abhishek Feroz (Borrower & Mortgagee)	Rs. 24,39,896.39 (Rupees Twenty Four Lakh Thirty Nine Thousand Eight Hundred and Ninety Six Rupees Only)	Flat No. B 500, 5th Floor, Shiv Sesh, Vile Parle East, Mumbai - 400 017	Rs. 24,75,000.00 Rs. 2,47,000.00 (Physical)	03-05-2021 21-09-2021
8.	Loan No. AFH001004042417 1. Mr. Babbar Hamid Khan (Borrower) 2. Ms. Shabana Hamid Khan (Borrower & Mortgagee)	Rs. 18,18,428.7 (Rupees Eighteen Lakh One Hundred Eighty Eight Rupees Only)	Flat No. 204, Building No. 10-C, Chandrahari Apartment, Vile Parle East, Mumbai - 400 017	Rs. 21,34,000.00 Rs. 2,43,000.00 (Physical)	31-07-2015 07-06-2021
9.	Loan No. AFH001004091113 1. Manish Rajendra Jaiswal (Borrower & Mortgagee) 2. Prachi Manish Rajendra Jaiswal (Borrower & Mortgagee)	Rs. 20,06,834.75 (Rupees Twenty Lakh Six Hundred Eighty Four Rupees Only)	Flat No. 201, Second Floor, Vile Parle East, Mumbai - 400 017	Rs. 24,16,000.00 Rs. 2,41,000.00 (Physical)	03-09-2021 29-07-2021
10.	Loan No. AFH001004091113 1. Mr. Nasir Bahar Shaukat (Borrower & Mortgagee) 2. Mrs. Arshida Bahar Shaukat (Borrower & Mortgagee)	Rs. 15,12,247.07 (Rupees Fifteen Lakh Two Thousand Four Hundred and Seven Rupees Only)	Flat No. 301, 3rd Floor, Dream City Bldg No. 01, Sector 10, Gurgaon, Haryana - 122 001	Rs. 13,30,000.00 Rs. 1,35,000.00 (Physical)	30-09-2021 29-09-2021
11.	Loan No. AFH001004091113 1. Mr. Prakash Bhatnagar (Borrower & Mortgagee) 2. Khushi Prakash Bhatnagar (Borrower & Mortgagee)	Rs. 18,26,424.55 (Rupees Eighteen Lakh Two Thousand Six Hundred and Twenty Four Rupees Only)	Flat No. 403, 4th Floor, Delta Parkside, Survey No. 224, Malviya Nagar, New Delhi - 110 017	Rs. 13,78,000.00 Rs. 1,37,000.00 (Physical)	21-12-2021 29-09-2021
12.	Loan No. AFH001004091113 1. Rajeshwar Prasad (Borrower & Mortgagee) 2. Anuradha Prasad (Borrower & Mortgagee)	Rs. 14,28,422.55 (Rupees Fourteen Lakh Two Thousand Eight Hundred and Twenty Two Rupees Only)	Flat No. 106, 1st Floor, 2 Wing, Building No. 1, Durgam Chok, 7 Cross, Malviya Nagar, New Delhi - 110 017	Rs. 14,14,000.00 Rs. 1,41,000.00 (Physical)	03-02-2021 26-07-2021
13.	Loan No. AFH001004091113 1. Rajesh Singh (Borrower & Mortgagee) 2. Anuradha Singh (Borrower & Mortgagee)	Rs. 42,34,859.79 (Rupees Forty Two Lakh Thirty Four Thousand Eight Hundred and Fifty Nine Rupees Only)	All the Stock and interest of Flat No. 709, 7th Floor, Phase 1, Type A, Nandam Asoom Phase 1, Mohan Nagar, New Delhi - 110 017	Rs. 52,28,000.00 Rs. 5,27,000.00 (Physical)	25-02-2020 07-05-2021
14.	Loan No. AFH001004091113 1. Sankar Kumar (Borrower & Mortgagee) 2. Khushi Sankar Kumar (Borrower & Mortgagee)	Rs. 16,26,974.11 (Rupees Sixteen Lakh Two Thousand Six Hundred and Ninety Four Rupees Only)	Flat No. 405, 4th Floor, Type C1, Vile Parle East, Mumbai - 400 017	Rs. 15,41,000.00 Rs. 1,54,100.00 (Physical)	17-09-2021 20-09-2021
15.	Loan No. AFH001004091113 1. Tushar Mohan (Borrower & Mortgagee) 2. Anuradha Mohan (Borrower & Mortgagee)	Rs. 16,26,974.11 (Rupees Sixteen Lakh Two Thousand Six Hundred and Ninety Four Rupees Only)	Flat No. 405, 4th Floor, Type C1, Vile Parle East, Mumbai - 400 017	Rs. 13,92,000.00 Rs. 1,39,000.00 (Physical)	03-05-2021 30-07-2021

DATE AND TIME OF SALE: 27th October, 2022, 11:00 am to 2:30 pm with extension of purchase each on alternate days (subject to acceptance of bids) till 27th October, 2022, 11:00 am to 2:30 pm.

DATE OF INSPECTION: 27th October, 2022, 11:00 am to 2:30 pm.

For detailed terms and conditions of the sale, please refer to the first part of the "Notice Inviting Expression of Interest" and the "Terms and Conditions of Sale" available on the website: www.yesbank.in

J.K. Cement Ltd.

Registered Office: Karmia Tower, Kirti Nagar, New Delhi - 110 015

EXTRACT OF CONSOLIDATED AND STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2022

Sl. No.	Particulars	CONSOLIDATED			
		Three Months Ended 30.09.2022	Three Months Ended 30.06.2022	Three Months Ended 30.09.2021	Year Ended 30.09.2021
1.	Total Income	2,44,462.30	1,94,276.10	4,33,676.60	8,13,329.14
2.	Net Profit before Interest, Depreciation, Exceptional Items and Tax	30,942.12	31,991.94	71,283.19	1,58,437.40
3.	Net Profit for the Period before Share in Associates and Tax before Exceptional and Extraordinary Items	36,938.67	22,949.02	49,421.09	1,01,342.40
4.	Net Profit for the Period before Tax	16,319.04	22,949.92	40,373.68	1,01,921.21
5.	Net Profit for the Period after Tax (after Exceptional and/or Extraordinary Items)	11,342.20	14,949.71	27,353.50	67,921.11
6.	Total Comprehensive Income for the Period	12,068.40	16,723.28	31,442.40	69,592.43
7.	Paid-up Equity Share Capital	7,726.83	7,726.83	7,726.83	7,726.83
8.	Reserves (including Revaluation Reserve)	3,45,638.30	3,10,444.45	3,65,333.30	3,45,638.31
9.	Share Premium Account	76,979.66	76,979.66	76,979.66	76,979.66
10.	Net Worth	4,24,446.79	3,95,151.94	4,44,041.79	4,24,446.79
11.	Paid-up Debt Capital/Outstanding Debt	3,62,190.00	3,62,190.00	3,62,190.00	3,62,190.00
12.	Outstanding Redeemable Preference Shares	NA	NA	NA	NA
13.	Debt Equity Ratio	0.85	0.91	0.82	0.85
14.	Book and Dividend Earnings Per Share (of ₹10/- each)	16.37	19.33	25.34	67.90
15.	Dividend Payout Ratio (Year ended)	NA	NA	NA	NA
16.	Debtors to Shareholders Ratio	3,394.70	4,727.40	4,344.70	3,394.70
17.	Debt Service Coverage Ratio	2.75	2.76	2.71	2.71
18.	Interest Service Coverage Ratio	2.75	2.76	2.71	2.71

1. The above is an extract of the detailed format of unaudited quarterly financial results filed with the Stock Exchange under Regulation 32 of the Listing Regulations. The full format of the quarter and half year ended consolidated and standalone financial results are available on the Stock Exchange website: www.secdisc.com, www.bseindia.com and the Company's website www.jkcement.com

2. Key Conditional Financial Information:

Sl. No.	Particulars	STANDALONE			
		Three Months Ended 30.09.2022	Three Months Ended 30.06.2022	Three Months Ended 30.09.2021	Year Ended 30.09.2021
1.	Total Income	2,16,462.75	1,68,302.21	4,33,327.68	7,82,539.00
2.	Net Profit before Interest, Depreciation, Exceptional Items and/or Extraordinary Items	30,246.26	31,939.89	70,748.65	1,55,622.47
3.	Net Profit for the Period before Tax	16,730.11	24,915.74	43,603.16	1,03,552.47
4.	Net Profit for the Period after Tax	11,793.31	24,915.74	43,603.16	96,333.57
5.	Total Comprehensive Income for the Period	12,494.65	16,980.91	30,939.34	63,662.72
6.	Comprehensive Profit for the period (after tax) and Other Comprehensive Income (after tax)	12,580.11	16,915.02	30,789.65	63,414.33
7.	Paid-up Equity Share Capital	7,726.83	7,726.83	7,726.83	7,726.83
8.	Reserves (including Revaluation Reserve)	3,62,539.22	3,10,444.45	3,65,592.80	3,45,740.46
9.	Share Premium Account	76,979.66	76,979.66	76,979.66	76,979.66
10.	Net Worth	4,44,345.31	3,94,151.94	4,44,345.31	4,24,726.15
11.	Paid-up Debt Capital/Outstanding Debt	3,65,237.81	3,62,190.00	3,62,190.00	3,62,190.00
12.	Outstanding Redeemable Preference Shares	NA	NA	NA	NA
13.	Debt Equity Ratio	0.82	0.91	0.81	0.85
14.	Book and Dividend Earnings Per Share (of ₹10/- each)	16.31	21.85	27.60	61.62
15.	Dividend Payout Ratio (Year ended)	NA	NA	NA	NA
16.	Debtors to Shareholders Ratio	3,354.70	4,722.40	4,354.70	3,354.70
17.	Debt Service Coverage Ratio	2.68	2.79	2.71	2.75
18.	Interest Service Coverage Ratio	2.78	2.76	2.71	2.75

3. These financial results have been prepared in accordance with Indian Accounting Standards (Ind AS) prescribed under section 132 of Companies Act, 2013 read with Rule 3 of the Companies (Indian Accounting Standards) Rules, 2015 and relevant accounting standards. The consolidated financial results of the Parent Company and its subsidiaries (together referred to as the "Group") have been prepared in accordance with Ind AS - Consolidated financial statements.

Place: New Delhi
Date: 12 November 2022

Dr. Rajeshwar Singhania
Managing Director
CIN: 0242055

J.K. Cement Ltd.

Registered Office: Karmia Tower, Kirti Nagar, New Delhi - 110 015

EXTRACT OF CONSOLIDATED AND STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND HALF YEAR ENDED 30TH SEPTEMBER, 2022

1. The above is an extract of the detailed format of unaudited quarterly financial results filed with the Stock Exchange under Regulation 32 of the Listing Regulations. The full format of the quarter and half year ended consolidated and standalone financial results are available on the Stock Exchange website: www.secdisc.com, www.bseindia.com and the Company's website www.jkcement.com

2. Key Conditional Financial Information:

Sl. No.	Particulars	STANDALONE			
		Three Months Ended 30.09.2022	Three Months Ended 30.06.2022	Three Months Ended 30.09.2021	Year Ended 30.09.2021
1.	Total Income	2,16,462.75	1,68,302.21	4,33,327.68	7,82,539.00
2.	Net Profit before Interest, Depreciation, Exceptional Items and/or Extraordinary Items	30,246.26	31,939.89	70,748.65	1,55,622.47
3.	Net Profit for the Period before Tax	16,730.11	24,915.74	43,603.16	1,03,552.47
4.	Net Profit for the Period after Tax	11,793.31	24,915.74	43,603.16	96,333.57
5.	Total Comprehensive Income for the Period	12,494.65	16,980.91	30,939.34	63,662.72
6.	Comprehensive Profit for the period (after tax) and Other Comprehensive Income (after tax)	12,580.11	16,915.02	30,789.65	63,414.33
7.	Paid-up Equity Share Capital	7,726.83	7,726.83	7,726.83	7,726.83
8.	Reserves (including Revaluation Reserve)	3,62,539.22	3,10,444.45	3,65,592.80	3,45,740.46
9.	Share Premium Account	76,979.66	76,979.66	76,979.66	76,979.66
10.	Net Worth	4,44,345.31	3,94,151.94	4,44,345.31	4,24,726.15
11.	Paid-up Debt Capital/Outstanding Debt	3,65,237.81	3,62,190.00	3,62,190.00	3,62,190.00
12.	Outstanding Redeemable Preference Shares	NA	NA	NA	NA
13.	Debt Equity Ratio	0.82	0.91	0.81	0.85
14.	Book and Dividend Earnings Per Share (of ₹10/- each)	16.31	21.85	27.60	61.62
15.	Dividend Payout Ratio (Year ended)	NA	NA	NA	NA
16.	Debtors to Shareholders Ratio	3,354.70	4,722.40	4,354.70	3,354.70
17.	Debt Service Coverage Ratio	2.68	2.79	2.71	2.75
18.	Interest Service Coverage Ratio	2.78	2.76	2.71	2.75

3. These financial results have been prepared in accordance with Indian Accounting Standards (Ind AS) prescribed under section 132 of Companies Act, 2013 read with Rule 3 of the Companies (Indian Accounting Standards) Rules, 2015 and relevant accounting standards. The consolidated financial results of the Parent Company and its subsidiaries (together referred to as the "Group") have been prepared in accordance with Ind AS - Consolidated financial statements.

Place: New Delhi
Date: 12 November 2022

Dr. Rajeshwar Singhania
Managing Director
CIN: 0242055



Rajan Garg

